GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA UNSTARRED QUESTION NO. 2668 TO BE ANSWERED ON 02.08.2022

NEW CENTRAL MEDIA ACCREDITATION GUIDELINES 2668. SHRI MARGANI BHARAT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) whether it is true that the new Central Media Accreditation Guidelines issued by the Press Information Bureau (PIB) is opposed by Editors Guild of India (EGI);
- b) the reaction of the Government to EGI's concern that guidelines are vague, arbitrary and draconian; and
- c) whether it is true that PIB did not discuss with EGI and other stakeholders before issuing the above guidelines and if so, the reasons therefor?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (c) The Government has issued "The Central Media Accreditation Guidelines, 2022" dated 1st February, 2022 for grant of accreditation to working journalists and other categories of persons at the headquarters of the Government of India. These guidelines were formulated after taking into consideration suggestions received by the Press Information Bureau (PIB) from various stakeholders including Members of the erstwhile Central Press Accreditation Committee, Media Associations, representatives of online media, etc.
